No. A-12011/1/2005-Ad.II
Government of India
Ministry of Company Affairs

Shastri Bhavan, New Delhi
Dated the 25th April, 2005

To

The Pay & Accounts Officer,
Ministry of Company Affairs,
New Delhi.

Subject: Encadrement of one post of Joint Director (Company Law) in the Serious Fraud Investigation Office under this Ministry with Indian Company Law Service - Reg.

Sir,

I am directed to convey the sanction of the competent authority to the encadrement of one post of Joint Director (Company Law) in the Serious Fraud Investigation Office (SFIO) under this Ministry with the Indian Company Law Service in the scale of pay of Rs. 12,000-16,500/- with immediate effect and until further orders.

4. The expenditure on this account will be debitable to Major Head "3475" - Code No. 57, 800 (Minor Head) - other expenditure 57.00.01 - Salaries of SFIO for the year 2005-06.

3. This sanction issues with the concurrence of the DOPT vide their I.D No. II1011/6/2004-CRD dated the 13th September, 2004 and FA (Finance)'s Dy. No.3967/FA(F)/2004 dated 17.09.2004.

Yours faithfully,

(Ravinder Dutt)
Under Secretary to the Govt. of India
Tele: - 23389782

Copy to:


3. The Director, SFIO, M/o Company Affairs w.r.t his note vide F.No.5/15/2002/SFIO(part) dated the 23rd February, 2005.

4. Cash Section/Vigilance Section
Government of India
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5th Floor,
New Delhi, dated November 4, 2009

To
The Pay & Accounts Officer,
Ministry of Corporate Affairs,
New Delhi.

Subject:- Encadrement of one post of Additional Director (Corporate Law) in Serious Fraud Investigation Office (SFIO) with Indian Corporate Law Service Cadre - Reg.

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Sir,

I am directed to convey the sanction of the competent authority to the encadrement of one post of Additional Director (Corporate Law) in Serious Fraud Investigation Office (SFIO) under this Ministry in the Indian Corporate Law Service cadre with the flexibility of scale of pay of PB-3, Rs.15600-39100/- with Grade Pay of Rs.7600/- or the scale of pay of PB-4, Rs.37400-67000/- with Grade Pay of Rs.8700/- with immediate effect and until further orders.

2. The expenditure on this account will be debitble to Major Head "3475" - Minor Head- 800 - Object Head - 57 of SFIO- Sub Head of Salaries 57.00.01 for the year 2009-10.


Yours faithfully,

(J S Gupta)

Under Secretary to the Govt. of India
Tele No.23389782

Copy to:-
3. The Director, SFIO, M/o Corporate Affairs w.r.t. his note vide F.No.5/15/2002-SFIO (Part) dated 15.07.2008
4. Cash Section/Vigilance Section/Budget Section
OFFICE ORDER

With immediate effect one post of Joint Director in Junior Administrative Grade / Junior Administrative Grade (Non-Functional Selection Grade) (PB-3 Rs. 15600-39100 + GP 7600 / PB-4 Rs. 37400-67000 + GP 8700)figuring in Schedule-I of the Indian Corporate Law Service Rules, 2008 is hereby transferred to Legislative Department for encadrement in the Indian Legal Service, cadre of Legislative Department for a period of 5 years on temporary basis till the present incumbent and his / her successor from the Indian Legal Service holds this post.

(J.S. Gupta)
Under secretary to the Govt. of India

1. Ministry of Law (Legislative Department)
2. AD-II, MCA Hqrs.